

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1428

ANSWERED ON:29.07.2015

Diversion of Funds

Reddy,Kotha Prabhakar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the funds released under the Rajiv Gandhi Vidya Mission and Sarva Shiksha Abhiyan (SSA) are being diverted for other purposes;
- (b) if so, the details thereof; and
- (c) the measures being taken by the Government to stop such diversions and irregularities?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SMT. SMRITI ZUBIN IRANI)

(a) & (b): No such information on diversion of funds under Sarva Shiksha Abhiyan (SSA) has been reported by the State of Andhra Pradesh or Rajiv Vidya Mission, the State Project Office for implementation of SSA.

(c) : The SSA Manual on Financial Management and Procurement (FMP), available on the website [www.ssa.nic.in](http://www.ssa.nic.in), contains detailed procedures on fund flow arrangements, accounting, financial reporting, internal control and audit, external audit, procurement procedures, etc. SSA has a rigorous monitoring system, which includes, inter-alia, annual audit by Chartered-Accountants empanelled with the Comptroller and Auditor General (CAG) of India, concurrent financial review by the Institute of Public Auditors of India (IPAI) as well as a system of internal audit. In addition, SSA conducts Quarterly Review Meetings with Finance Controllers of all States/UTs for monitoring the optimum utilization of funds, conducts periodic review meetings with States, monitors field level interventions through reputed institutes of social science and university departments of education, and undertakes independent review missions on programme progress.

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